NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB) 170 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: M/s Maheshwar Textile Vs. M/s Zap India Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

NAME S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s): None

ORDER

Let the tracking report be placed on record substantiating service on the Respondent Company. To come up on 21st November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)